

(7) 01.04.1995 से दिल्ली, मुम्बई, कलकत्ता और चेन्नई के चार महानगरों में पेट्रोल तथा उत्प्रेरक परिवर्तक लगे वाहनों को शुरू किया गया है। अब देश के सभी अन्य प्रमुख शहरों को इस कार्यक्रम के तहत लाने की योजना है।

(8) सन् 2000 तक पूरे देश में अति अल्प उत्सर्जन वाले वाहनों और अधिक स्वच्छ ईंधन को शुरू करने हेतु एक कार्यक्रम तैयार किया गया है।

#### **Unscheduled stoppage of Shatabdi Express**

1936. SHRI JAYANT KUMAR  
MALHOUTRA:  
SHRI O.P. KOHLI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that on Jun 30, 1996, the Kanpur-bound Shatabdi Express made two unscheduled stops at Tundla and Etawah which is unprecedented in the history of the Shatabdi Express;

(b) if so, the circumstances in which the train was detained at the aforesaid stations;

(c) whether any action has been taken against the persons responsible for this; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) Train Number 2004 New Delhi-Lucknow Shatabdi Express was stopped out of course at Tundla and Etawah on 30-6-1996 by staff etc. to bid farewell to the driver who was retiring.

(c) and (d) Disciplinary proceedings initiated against the Driver and co-driver.

**मध्य प्रदेश के विश्वविद्यालयों में पुनर्मूल्यांकन की सुविधा**

1937. श्री दिलीप सिंह जूदेव: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के किन-किन विश्वविद्यालयों में घोषित परीक्षाफलों के पुनर्मूल्यांकन की सुविधा उपलब्ध है और किन-किन में उपलब्ध नहीं है;

(ख) वर्ष 1991-92 से 1995-96 तक किन-किन विश्वविद्यालयों में पुनर्मूल्यांकन हेतु कितने आवेदन पत्र प्राप्त हुए और इस संबंध में उनमें से कितने आवेदनों को स्वीकृत किया गया और कितने अस्वीकार किये गये;

(ग) उपर्युक्त वर्षों के दौरान प्रत्येक विश्वविद्यालय में पुनर्मूल्यांकन किये जाने के बाद कितने परिणामों में संशोधन किया गया; और

(घ) मूल्यांकन में असावधानी बरते जाने और पुनर्मूल्यांकन के पश्चात् परिणामों में संशोधन करने की समस्या और इसकी गम्भीरता का आकलन करने के बाद विश्वविद्यालय अनुदान आयोग और मंत्रालय द्वारा क्या प्रयास किये गये हैं?

**मानव संसाधन विकास मंत्रालय के शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया):**  
(क) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

#### **Support Price for copra**

1938. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Agriculture Price Commission has made any recommendations for fixing the support price for copra for 1996 seasons;

(b) if so, the details thereof;

(c) whether Government have announced the support price for copra for the year 1996; and

(d) if so, the details thereof and if not, the reasons therefor alongwith the time by which the same is likely to be announced?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) Yes, Sir.

(b) The Commission for Agricultural Costs and Prices (CACP) in its report on

Price Policy for copra for 1996 season made the following price recommendations:—

(i) the minimum support price for the 1996 seasons for both milling copra and ball copra be not announced;

(ii) requisite price support to the growers be provided through market intervention/open market purchases of copra by the designated Central and State agencies during the peak marketing period of the 1996 season.

(c) Yes, Sir.

(d) The Government has decided to continue the procurement of copra during 1996 season at the Minimum Support Prices of 1995 season i.e. Rs. 2500 per quintal for milling copra (FAQ) and Rs. 2725 per quintal for ball copra (FAQ).

#### **Extension of return Journey Facility**

1939. SHRI RAM NATH KOVIND: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that return journey reservation facility has been provided at some places in Delhi and outside;

(b) if so, names of such places in Delhi and outside with names of places covered under this facility;

(c) whether time and again it has been requested to provide this facility in Parliament House Reservation Office;

(d) whether Government propose to take some action on such requests;

(e) whether Government also propose to extend this facility at some other places in Delhi to decongest and crowd at existing centres; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) A statement is attached. (See below).

(c) Yes, Sir.

(d) Return Journey reservation facilities have been provided at Parliament House for reservation from Bombay, Calcutta and Madras systems w.e.f. 15.7.1996.

(e) and (f) Recently this facility has been provided/increased at Karkardooma, Kirtinagar and Hazrat Nizamuddin for three systems. Keeping in view the work-load and demand in Delhi area, further expansion of these facilities is not justified at present.

#### **Statement**

Locations of the computerised passenger reservation system of Delhi	Systems with which connected
New Delhi (IRCA)	Mumbai, Calcutta, Madras, and Secunderabad
Allahabad	-do-
Lucknow	-do-
Varanasi	-do-
Gorakhpur	-do-
Parliament House	Mumbai, Calcutta, Madras
Delhi Main	-do-
Sarojini Nagar	-do-
Kirti Nagar	-do-
Karkardooma	-do-
Hazrat Nizamuddin	-do-
Kanpur	-do-
Dehradun	Mumbai, Calcutta
Amritsar	Mumbai
Jammu Tawi	-do-
Jodhpur	-do-
Jaipur	-do-
Bhopal	-do-